

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.101**

New IA-1709/2021

in

IB-861(ND)/2020

**IN THE MATTER OF:**

DHANLAXMI BANK LIMITED

**Vs.**

REAL VIDEO IMPACT PRIVATE LIMITED

**....FINANCIAL CREDITOR**

**.....RESPONDENT**

**SECTION :**

**U/s. 7 of IBC, 2016**

**Order delivered on 06.05.2021**

**CORAM:**

**SHRI P.S.N. PRASAD,**

**HON. MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**HON. MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

**New IA-1709/2021:-**

No one is present at the time of hearing. In the interest of justice, matter is posted after three weeks.

List the matter on 10.06.2021.

**-SD-**

**(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)**

**-SD-**

**(P.S.N. PRASAD)  
MEMBER (JUDICIAL)**